

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

8

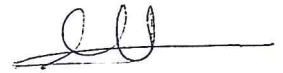
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/64/17  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : PREM KUMAR  
NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION  
SECTION : 241/242

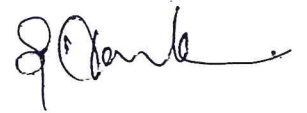
Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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For D. Reshma Anantha Swamy - Respondent 1  
by M. A. SHARUN



G. Omil Selvi.

For Adrian D. Rozario  
Respondent 2 to 26.



B. Sarath babu  
for vidya shankar  
advocate

For petitioner



ORDER

Proxy representing the petitioner present and sought time for making submissions. Counsel for R1 and counsel for R2 to R26 are present. Time extended at request. Put up on 18.09.2017 at 10.30 A.M.

sd/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)